

for Kamla and Bagmati reservoir schemes by 1993.

Assistance to Angro-Based Industries and Food Processing Industries

6156. SHRIPRATAPRAOB BHONSLE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether some States have drawn up plans to help agro-based industries and food processing industries;

(b) if so the details thereof?

(c) whether the Union Government propose to issue any guidelines to States to draw such plans;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (e). Chief Ministers, Lt. Governors and Administrators of all States and Union Territories have been requested by the Minister of Food Processing Industries to formulate suitable schemes and make necessary financial provisions for development of food processing industries in the Eighth Plan period in their States/Union Territories. The States/ Union Territories, inter alia, have been requested to evolve suitable policy measures, administrative support measures and undertake procedural simplifications for attracting investments in the food processing sector in their states/Union Territories. States/Union Territories have also been advised to make necessary public sector investment for development of infrastructure and also make certain public sector investments in areas where private investment is not easily forthcoming. Some States have responded to the above letter and have

informed that they are taking suitable steps in this regard.

Assistance to Food Processing Units

6157. SHRI R. SURENDER REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Union Government propose to help and assist the food processing units in the country to improve their production capacity; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). Ministry of Food Processing Industries has formulated several plan schemes for providing assistance for developing food processing industries during 8th Plan which inter-alia include assistance to State Government Organisations/Cooperatives/Voluntary agencies/Joint Sector/Assisted sector units for setting up or enlarging food processing facilities, developing backward linkage with farmers, marketing support, pork, poultry and other meat processing facilities, tuna and other fish processing facilities, deep sea fishing and processing, setting up of cold chain, research and development in food processing and packaging and training of man power in certain sectors.

High Power T.V. Transmitters in Karnataka

6158. SHRI KODAKANI GOWDANA SHIVAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have decided to set up high power TV transmitters at Dharwad, Bagalkot, Pavagad, Raichur and Mysore in Karnataka;

(b) if so, by when; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) to (c). Whereas the high power TV transmitter at Dharwad is expected to be commissioned during 1992, the two low power TV transmitters one each at Bagalkot and Pava-gada are expected to be commissioned during 1993. It is also envisaged to set up two high power TV transmitters one each at Raichur and Mysore subject to actual availability of resources. Incidentally, the lead time involved for completion of projects of such nature is about 4 years after the commencement of civil works at site.

[*Translation*]

Demand and Supply of Power

6159. SHRI SUKIDEL PASWAN:
DR. LAL BHADUR RAWAL:
SHRI KASHIRAM RANA:
SHRI ARJUN SINGH YADAV:

Will the Minister of POWER AND NON-

CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is gap between demand and supply of electricity in the different parts of the country;

(b) if so, the details thereof during the each of the last three years, State-wise; and

(c) the steps taken proposed to be taken to meet the requirement of power in this regard?'

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). State-wise Energy shortage during 1988-89, 1989-90 and 1990-91 is given statement.

(c) Various measures being taken to improve the availability of power include expediting commissioning of new generating capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction of T&D losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas.

STATEMENT

State-wise Energy shortage during 1988-89, 1989-90, 1990-91

<i>Name of the State/system</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
Chandigarh	0	0	0
Delhi	0.6	1.5	0.7
Haryana	3.9	5.0	2.9
Himachal Pradesh	0.5	0	1.1